

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 65/2017
IN
CP NO. 40(ND)/2015
RT No.38/2016
(Decided matter)**

Sunil Maheshwari & Ors.

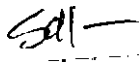
...Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors. ...Respondents

Present: Varun Dev Mishra, Advocate for petitioners No. 1 and 2

Adjourned to 10.07.2017 for hearing.


(Justice R.P. Nagrath)
Member (Judicial)

 May 25, 2017
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